

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.1810 of 2021

Raina Singh & Another Petitioners

Versus

The State of Jharkhand & Another
 Opposite Parties

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : None

For the State : None

Order No.02 Dated- 20.04.2021

The matter is taken up through video conferencing.

No one turns up on behalf of either of the parties.

List this case after a week.

(Anil Kumar Choudhary, J.)

Animesh/